

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No.671 of 2019

IN THE MATTER OF:

State Bank of India

...Appellant

Vs

Rohit Ferro Tech Ltd.

....Respondent

Present:

For Appellant: Mr. Arun Kathpalia, Senior Advocate along with Ms. Misha, Mr. Nikhil Mathur, Ms. Suhani, Ms. Bani Brar and Mr. Eklavya Dwivedi Advocates

For Respondent: Mr. V.V.V. Shastry, Ms. Assema Chakraborty, Ms. Vanita Bhargava, Ms. Wamika Trehan and Mr. Maithili Moondra, Advocates

O R D E R

30.08.2019 Learned Counsel for the Respondent is allowed to file reply affidavit in course of the day. Rejoinder, if any, may be filed by the Appellant by 02.09.2019.

Post the case 'For Orders' on **4th September, 2019**. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)